



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:RTI

Reference No.:--

Date:15/07/2020

Department wise - Time-limit for achieving the targets

S.No	Department	Remarks
1	Agency Distribution	Within 7 working days from the date of receipt of grievance.
2	Vigilance	Not Applicable
3	Surveyors	Subject to submission/upload of required documents as specified in IRDAI(Insurance Surveyors and Loss Assessors) Regulations, 2015, license will be approved and issued within 15 days from the date of such complete submission.
4	Actuarial	For life product approval process, the circulars Ref: IRDAI/ACT/CIR/MISC/124/07/2019 and Ref: IRDAI/ACT/CIR/MISC/125/07/2019 dated 26.07.2019 can be referred. The referred circulars can be accessed at https://www.irdai.gov.in/ .
5	Legal	There are no time limits as there is no involvement of public in the functioning of Legal Department
6	Sectoral Development Department	Not Applicable
7	Inspection	Not applicable to inspection department as there is no involvement of public in the functioning of the Inspection Department.
8	Non Life	For new/revised product/add-on filings, the insurers are to be communicated within 30 days. For all other functions there is no specific timelines
9	Health	Timelines for various aspects relating to products are specified in the IRDAI (Health Insurance)

		<p>Regulations 2016 / IRDAI Guidelines on Product Filing in Health Insurance Business vide Circular ref IRDA/HLT/REG/CIR/150/07/2016 dated 29.07.2016/ IRDAI Guidelines on standardization in Health Insurance IRDA/HLT/REG/CIR/146/07/2016 dated 29.07.2016/ IRDA/HLT/CIR/MISC/151/09/2019 dated 23.09.2019</p> <p>Timelines on various aspects related to TPAs are specified in IRDAI (Third Party – Health Insurance) Regulations 2016 / IRDAI Circular number IRDA/TPA/REG/CIR/059/03/2016, dated 28-03-2016.</p> <p>Timelines on filing of advertisements are specified under IRDAI Circular ref IRDAI/LIFE/CIR/MISC/189/10/2019 dated 17.10.2019</p> <p>In case of Registration of Health Insurance Companies - IRDA (Registration of Indian Insurance Companies) Regulations 2000 and amendments from time to time</p> <p>For places of business in IRDAI (Places of Business) Regulations 2015.</p>
10	IT	Not Applicable